

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SION PANVEL TOLLWAYS PRIVATE LIMITED OPERATING IN OPERATIONS AND
MAINTENANCE OF TOLL ROADS AT PUNE / MUMBAI, MAHARASHTRA
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sion Panvel Tollways Private Limited CIN: U45203PN2009PTC134473
2. Address of the registered office	"IVRCL House", 35 Suyojana, C.H.F, Koregoan Park, Pune-411001
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Since the Corporate Debtor is in business of road construction, there are no major tangible assets available in the company.
5. Installed capacity of main products/ services	Not available
6. Quantity and value of main products/ services sold in last financial year	Revenue: Nil As per audited financial statements for Financial Year 2025-26
7. Number of employees/ workmen	No employee on the rolls of the company since the insolvency commencement date
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: cirp.sptpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: cirp.sptpl@gmail.com
10. Last date for receipt of expression of interest	23 October 2026
11. Date of issue of provisional list of prospective resolution applicants	29 October 2026
12. Last date for submission of objections to provisional list	03 November 2026
13. Date of issue of final list of prospective resolution applicants	07 November 2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07 November 2026
15. Last date for submission of resolution plans	09 December 2026
16. Process email id to submit EOI	cirp.sptpl@gmail.com

17.	Details of the corporate debtor's registration status as MSME	NA
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Note:

- Current invitation in this Form G is basis the approval received in the 59th Meeting of Committee of Creditors held on 06 October 2026.
- The above-mentioned timelines are subject to further modification as per the commercial wisdom of CoC.
- Participants are requested to strictly adhere to the above given timelines and take note that no request extension of above timelines shall be entertained by the RP and CoC.

Place: Mumbai

Date: 09 October 2026



Sanjay Mishra

IBBI Regn. No. IBB/PA-001/IP-P01047/2017-2018/11730
AFA: AA1/11730/02/300627/108976 (valid till 30/06/2027)
Resolution Professional of Sion Panvel Tollways Private Limited
E: cirp.sptpl@gmail.com

Registered with IBBI:
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